

OA-2799/96

Sri Janaki Nandan Choudhary

1./ 8.2.96.

Shri M.L. Paswan, Registrar I/C

List it on 19.2.96 for removing defects pointed out in item No. 19, 21 and 22 of the scrutiny report.

/CBS/

[Signature]
(M.L. Paswan)
Registrar I/C

2/19.2.96

Shri. M. L. Paswan..... Registrar Incharge.
.....

List it on 27.3.96 for removing defects pointed out in item no. 19, 21 & 22 of the Scrutiny Report.

PKL

[Signature]
(M. L. Paswan)
Registrar I/C

3/27.3.1996

Sri M.L.Paswan, Registrar I/c

Defects as pointed out in the scrutiny report, have not been removed. List it on 24.4.1996 for removal of defects. No further time shall be given for this purpose.

[Signature]
(M. L. Paswan)
Registrar I/c

4/24.4.96

Shri. M. L. Paswan, Registrar Incharge.

.....

List it on 10.5.96 for removal of defects. Counsel
for the applicant is absent.

PKL

Lu
(M. L. Paswan)
Registrar I/C

*Defects Removed
Smeared
Agreed
10-5-96*

5/10.5.96

Shri. M. L. Paswan, Registrar Incharge.

.....

Learned Counsel for the applicant is present. All
defects removed. Let it be registered and placed before
the Hon'ble Bench for hearing on admission, fixing
15.05.96.

PKL

Lu
(M. L. Paswan)
Registrar I/C

6/15.5.96

Shri. M. L. Paswan, Registrar
Since the Division Bench is not
available at present this case be
adjourned sine die till the Division
Bench is available.

1/c

Lu
Registrar

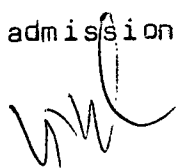
1/c

DA - 279/96

1./ 2.1.97.

Adjourned to 7.2.97 for hearing on admission.

/ CBS/


(V.N. Mehrotra)
Vice-chairman

2
7.2.97

CM

List on 4.4.97 for hearing on admission.

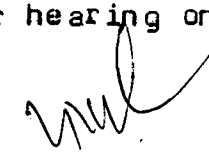

(V.N. Mehrotra)
Vice-Chairman

3
00000000

3
4.4.97

CM

List on 30.5.97 for hearing on admission.


(V.N. Mehrotra)
Vice-Chairman

30.05.97

List on 13.07.1997 for admission.


(V.N. Mehrotra)
vice-Chairman

3 KJ

5
14.7.97

XM

List on 2.9.97 for hearing on admission.


(V.N. Mehrotra)
Vice-Chairman

2.9.97

List on 5.11.97 for admission.

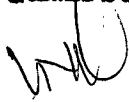
CM


 (V.N. Mehrotra)
 Vice-Chairman

7/5.11.97

List on 15.1.98 for admission.

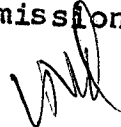
SKS


 (V.N.Mehrotra)
 Vice-Chairman

8/15.1.98

List on 24.3.98 for admission.

SKS

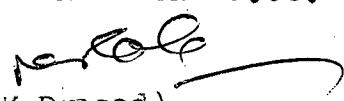

 (V.N.Mehrotra)
 Vice-Chairman

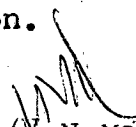
9/24.03.98

Shri M.P.Dixit appearing on behalf of the counsel for the applicant, Shri S.N.Choudhary, prays for an adjournment. Allowed.

List on 29.05.1998 for admission.

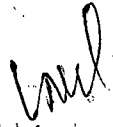
SKJ


 (L.R.K. Prasad)
 Member (A)


 (V.N. Mehrotra)
 Vice-Chairman

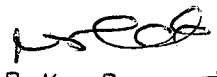
10./ 29.5.98. On the request made on behalf of Shri S.M. Choudhary, the learned counsel for the applicant, list it on 28.8.98 for admission.


 /CBS/ (L.R.K. Prasad)
 Member (A)


 (V.N. Mehrotra)
 Vice-chairman

11./ 28.8.98 On the request made on behalf of Shri S.N. Choudhary, the learned counsel for the applicant, list it on 24.11.98 for admission.

/CBS/

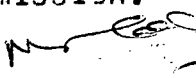
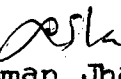

 (L.R.K. Prasad)
 Member (A)


 (V.N. Mehrotra)
 Vice-chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH PATNA

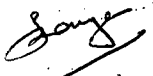
Order Sheet

... .. Application No. ... 279/96 199 in
Applicant (s) Respondent (s)
Advocate for Applicant (s) Advocate for Respondent (s)
... ..

Note of Registry	Orders of the Tribunal
	12/ 24.11.98 On the request made on behalf of the counsel for the applicant, list it on 18.01.1999 for admission.  (Lakshman Jha) Member(J)  (L.R.K. Prasad) Member(A) SKJ
13./ 18.1.99.	List it on 18.2.99 for admission.  (L.R.K. PRASAD) MEMBER (A) /CBS/
14/18.2.1999	None for the applicant.  (Lakshman Jha) Member (J)  (L.R.K. Prasad) Member (A) MIS.
15/7.4.99	List it for admission on 14.5.99.  (L.R.K. Prasad) Member (A) SKS
16/14.5.99	None for the applicant.  (Lakshman Jha) Member(J)  (L.R.K. Prasad) Member(A) /AKJ/ By way of last chance let it be listed for hearing on admission on 29.6.99 .

17/29.06.99 None for the applicant even on second call.
Let it be placed before the Division Bench
day-after-tomorrow i.e. on 01.07.1999 for
admission.

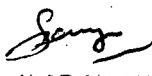
SKJ


(S. Narayan)
Vice-Chairman

18./ 1.7.99.

None for the applicant even on second call.
A
The perusal of the earlier order would indicate that
the applicant has left interest in the matter. That
being as such, this OA is dismissed for default.


/CBS/ (L.R.K. PRASAD)
MEMBER (A)


(S. NARAYAN)
VICE-CHAIRMAN